

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
CP-152/241-242/ND/2023
IA/425/2023

IN THE MATTER OF:

Ms. Minu Subba

...APPLICANT

Vs.

M/s. Subba Microsystem Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant:

For the Respondent

:

ORDER

IA/425/ 2023

Ld. Counsel on behalf of the Petitioner is present and sought further time to serve the Respondents through publication in terms of order dated 21.03.2024. In view of this, list the matter on **19.09.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**